Sale of Trimethoprim and Sulphamethaxazole in open market

1388. SHRI B. SATYANARAYAN REDDY:

SHRi DAYANAND SAHAY:

Will the Ministry of INDUSTRY be pleased to state;

- (a) whether it is a fact that Trimethoprilum and Sulphamethaxazole are being sold in the open market at much lower prices than the notified prices.
- (b) whether his Ministry verified the pinchase prices before revising the formulation prices based c^ these drugs under DPCO, 1987:
- (c) if so, what is the purchase price of each and what is the notified price; and
- (d) whether it is a fact that 8 per cent incidental has bee^ allowed on notified prices of bulk drugs while fixing formulation prices?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) The Current market prices of bulk drugs referred to in the question are not available. The prices of drugs in the open market keep fluctuating like these of other commodities.

(b) to (d) The leader prices of Sulphamethoxazole and Trimethoprim formulations were revised by allowing 8 per cent incidentals over the notified price_s of bulk drugs which is a general practice in case of formulations containing pric_e controlled bulk drugs.

DPEA does on Betamethasone and salts

1389. SHRI B. SATYANARAYAN REDDY.

SHRI DAYANAND SAHAY:

Will the Minister of INDUSTRY t>e pleased to refer to the answer to

Unstarred Question 3307 give_n in the Rajya Sabha on 22nd August, 1&88 and state:

- (a) whether it is a fact that total formulations based o_n Betamethasone and its saKs does not exceed 12;
- (b) what wag the price fixed for Betamethasone and its salts and what price has been charged; and
- (c) what is the amount show_n by the company as DPEA due_s Per year during th_e last five years npto June, 1987?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) The required details, to the extent available, would be collected and laid on the Table of the House.

Revision of price of Chloramphenicol Powder

- 1390. CHOWDHARY RAM SEWAK; Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3601 given in the Rajya Sabha o_n the 29th August, 1983 and state:
- (a) what is the stage from which drug is being produced along with its earlier price;
- (b) whether it i_s a fac_t that the revised price of Chloramphenicol Powder was based on increase of L-Base price;
 - (c) if so, at whose instance;
- (d) why the producers of Chloramphenicol "from L-Base were not subject to cost study by BICP despite the fact that more than one year has passed from the announcement of DPCO. 1987;
- (e) what is the import price of L-Base and Chloremphenicol powder and what is the saving in foreign e*' change in respect of production froir L-Base;

- Cf) whether it is a fact that Palmi-tate and other esters are being produced from Chloramphenicol- and
- (g) if so, why the prices of esters were not revised?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (g) The required detailg to the extent available would be collected and laid on the Table of the House.

Expenditure on Bengai Immunity staff

- 1391. SHRI BHAGATRAM MANHAR: Will the Minister of INDUSTRY be please^ to refer to the answer to Unstarred Question 3285 given in the Rajya Sabha on 22nd August, 1988 and state;
- (a) what are the details of expenditure incurred during 1986-87 and 1987-88 on the staff and employees of Bengal Immunity;
- (b) what was the expenditure on the Directors and other senior officers of Bengal Immunity during the abo^e period;
- (c) what are the names of other persons on whom the remaining expenditure was incurred; and
- (d) what was the expenditure head-wise during each of the above year?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (d) The requisite information is being collected and the same will be laid on the Table of the Sabha.

Production of Tetracyclines by M|s, Cyanamide

1392. DR. RATNAKAR PANDEY Will the Minister of INDUSTRY tx pleased to refer to the answer to ^{Un}-starred Question 3281 given in *b< Rajya Sabha on the ^{22nd} August 1988 and state;

- (a) what are th_e Tetracyclines being produced by M/s. Cyanamide and whether production of each is being monitored by his Ministry-
- (b) if so, the production of each during the last five years, year-wise;
- (c) whether it is a fact that total packs of formulations based i>n Tetracycline produced by Cyanamide does not exceed 10.
- (d) if Bo, what are the reasons for not providing the information, to Parliament in respect of prices fixed and prices charged for each pack alongwith production of each yearwise from the dete of litigation;
- (e) whether it is a fact that all this information is available with the committee who assessed the overcharged amount as well as submitted by the company; and
- (f) if so, what are the details of information available with the committee and provided by the company?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b) Information to the extent available is given below.-

Year	Tetracycline
	bulk (drugs
	produced by
	M/s. Cyanamide (Tonnes)

1981-82	5.15
1982-83)	8.91
1983-84	2.19
1984-85	11.10
1985-86	10.50

(c) and (d) The details of psiws of formulations charged by the company etc. are Quite voluminous. The time and efforts required for collection of these details will not be commensurate with the results likely to be achieved.